

Name of the Corporate Debtor: Rolta India Limited; Date of Commencement of CIRP: 19-01-2023; List of Creditors as on: 13-03-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	70990985329	6	70865487458	62.86	118194352	0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	74635779165	2	40919943872	36.30	0	0	16821482661	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	562	1469560653	514	535277372	0.47	0	0	142898230	Annexure 6
7	Operational creditors (Government Dues)	5	517961452	4	250698781	0.22	266554786	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	108	1105210757	100	159531624	0.14	469997831	0	148310970	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		685	148719497356	626	112730939107	100.00	854746969	18021119419	17112691861	